

**GOVERNMENT OF INDIA  
LABOUR AND EMPLOYMENT  
LOK SABHA**

STARRED QUESTION NO:128  
ANSWERED ON:03.12.2012  
CHILD LABOUR  
Tomar Shri Narendra Singh

**Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:**

- (a) the number and details of Non-Governmental Organisations (NGOs) working towards eradicating child labour in the country;
- (b) the details of the funds granted and spent by the said NGOs during the last three years and the current year, year-wise;
- (c) whether the Government is implementing any scheme which is funded by the International Labour Organisation and the United States in this regard; and
- (d) if so, the objectives of the said scheme along with the amount received as grant and spent for the purpose during the said period, year-wise?

**Answer**

MINISTER OF LABOUR AND EMPLOYMENT (SHRI MALLIKARJUN KHARGE)

(a) to (d): A statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO LOK SABHA STARRED QUESTION NO.128 FOR ANSWER ON 3.12.2012 REGARDING CHILD LABOUR BY SHRI NARENDRA SINGH TOMAR.

(a&b) The number and details of all Non-Governmental Organisations (NGOs) working towards eradicating Child Labour in the country are not being maintained centrally by Ministry of Labour & Employment. However, the details of funds released to NGOs which are covered under the Grant in Aid Scheme of Ministry of Labour and Employment for the last three years and the current year are Annexed.

(c&d) Under the technical co-operation programme, a Project on child labour titled "Converging against Child Labour: Support for India's Model" is being implemented in 10 districts in 5 states in collaboration with International Labour Organisation/International Programme on Elimination of Child Labour (ILO/IPEC). It is being implemented in two districts each in Bihar (Sitamarhi, Katihar), Jharkhand (Ranchi, Sahibganj), Madhya Pradesh (Jabalpur, Ujjain), Gujarat (Vadodara, Surat) & Orissa (Kalahandi and Cuttack). The Project was formally launched on 31st July, 2010. The project is being funded by United States Department of Labour (USDOL) and the Donor Contribution is US\$ 6,850,000 (Rs.37 crore approx) out of which the total budget disbursed till date is US\$3,836,514 (Rs.21 crore approx.) The Government of India contribution is in kind in the form of National Child Labour Project (NCLP) Scheme and other participating schemes. The objective of the project is to make the Convergence an effective tool for the prevention, withdrawal and rehabilitation of Child Labourers in the age group 5-14 years and who are found to be employed in such occupations and processes which are prohibited under the Child Labour (Prohibition and Regulation) Act, 1986.